

(i) (क) 1989-90 के वर्ष के लिए हैन्डीक्राफ्ट्स एण्ड हैंडलूम एक्सपोर्ट्स कारपोरेशन आफ इंडिया लिमिटेड, नई दिल्ली की वार्षिक प्रतिवेदन और लेख, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उन पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित

(ख) कारपोरेशन के कार्यक्रम की सरकार द्वारा समीक्षा ।

[Placed in Library. See No. LT-235/91]

(ii) (क) 1989-90 के वर्ष के लिए सेंट्रल कांटेज इंडस्ट्रीज कारपोरेशन आफ इंडिया, नई दिल्ली का वार्षिक प्रतिवेदन और लेख, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उन पर भारत के नियंत्रक-महालेखापरीक्षक की टिप्पणियों सहित ।

(ख) कारपोरेशन के कार्यक्रम की सरकार द्वारा समीक्षा ।

II. ऊपर (i) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (अंग्रेजी तथा हिन्दी में) ।  
[Placed in Library. See No. LT-321/91]

**Notifications of the Ministry of Environment and Forests ( Department of Environment, Forests and Wildlife)**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) : Madam, on behalf of SHRI KAMAL NATH I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests (Department of Environment Forests and Wildlife):—

(i) G.S.R. No. 93(E) dated the 27th February, 1991 publishing the Environment (Protection) Second Amendment Rules, 1991 under section 26 of the Environment (Protection) Act, 1986.

(ii) S.O. No. 145(E) dated the 27th February, 1991 regarding delegation of powers to Central Pollution Control Board to recognise laboratories and Analysts.

[Placed in Library. See No. LT-260/91 for (i) and (ii)]

**Notification of the Ministry of Industry (Department of Company Affairs)**

SHRI RANGARAJAN KUMARAMANGALAM: Madam, I also lay on the Table a copy (in English and Hindi) of the Ministry of Industry (Department of Company Affairs) Notification S.O. No. 2544 dated the 29th September, 1990 specifying the regional constituencies for the purposes of elections to the Council of the Institute of Cost and Works Accountants of India.  
[Placed in Library. See No. LT-324 91]

**I. Appropriation Accounts (Civil) (1989-90)**

**II. Finance Accounts (1989-90) of the Union Government**

**III. Report of Comptroller and Auditor General of India (for the year ended the 31st March, 1990)**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE) : Madam, I lay on the Table a copy each (in English and Hindi)

[Shri Shantaram Potdukhe]  
of the following papers, under  
clause (1) of article 151 of the  
Constitution :—

- (i) Appropriation Accounts (Civil)  
for the year 1989-90. [Placed  
in Library. See No. LT-244/91]
- (ii) Finance Accounts of the Union  
Government for the year 1989-  
90. [Placed in Library. See  
No. LT-245/91]
- (iii) Report of the Comptroller and  
Auditor General of India for  
the year ended the 31st March,  
1990 [No. 1 of 1991—Union  
Government—(Civil).] [Placed  
in Library. See No. LT-292/91].
- (iv) Report of the Comptroller and  
Auditor General of India for  
the year ended the 31st March,  
1990 [No. 8 of 1990—Union  
Government—Defence Services  
(Army and Ordnance Factories)].  
[Placed in Library. See No.  
LT-293/91]

**I. Report and Accounts (ending  
31st March, 1990) of the various  
Regional Rural Banks**

**II. Notifications of the Ministry of  
Finance (Department of Revenue)  
under Customs Act, 1962**

**III. Notifications of the Ministry of  
Finance (Department of Revenue)  
regarding Central Excise Tariff  
Act, 1985.**

**IV. Notifications of the Ministry of  
Finance (Department of Revenue)  
under Central Excise and Salt  
Act, 1944.**

**SHRI SHANTARAM POTDU-  
KHE :** Madam, I also lay the  
following papers :—

- I. A copy each (in English and  
Hindi) of the Annual Report

and Accounts of the following  
Regional Rural Banks for the  
year ended 31st March, 1990,  
together with the Auditors'  
Report on the Accounts :—

1. Sabarkantha Gandhinagar Gramin Bank, Himatnagar (Gujarat). [Placed in Library. See No. LT-333/91]
2. Jammu Rural Bank, Jammu (J & K). [Placed in Library. See No. LT-334/91]
3. South Malabar Gramin Bank, Malappuram (Kerala). [Placed in Library. See No. LT-335/91]
4. Indore Ujjain Kshetriya Gramin Bank, Ujjain (M.P.) [Placed in Library. See No. LT-336/91]
5. Fatehpur Kshetriya Gramin Bank, Fatehpur (U.P.). [Placed in Library. See No. LT-337/91]
6. Bardhaman Gramin Bank, Burdwan (W.B.) [Placed in Library. See No. LT-338/91]
7. Farrukhabad Gramin Bank, Farrukhabad (U.P.) [Placed in Library. See No. LT-339/91]
8. Tripura Gramin Bank, Agartala (Tripura). [Placed in Library. See No. LT-340/91]
9. Kashi Gramin Bank, Varanasi (U.P.). [Placed in Library. See No. LT-341/91]
10. Chhatrasal Gramin Bank, Orai, Distt. Jalaun (U.P.). [Placed in Library. See No. LT-342/91]
11. Mizoram Rural Bank, Aizawl (Mizoram). [Placed in Library. See No. LT-343/91]
12. Hazaribagh Kshetriya Gramin Bank, Hazaribagh (Bihar) [Placed in Library. See No. LT-344/91]